NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.743 of 2020

IN THE MATTER OF:

Arvind Garg
Liquidator of Carnation Auto India Pvt. Ltd. ...Appellant

Versus

Jagdish Khattar & Ors. ...Respondents

Present: -

For Appellant: **Mr. Arvind Garg, Ms. CS Heerika Shukla and Mr. Kamal Mehta, Advocates.**

For Respondents: **Mr. Mukund Rawat and Ms. Varsha Banerjee, Advocates for Respondent Nos.1, 2, 3 7, 13, 14 and 16.**
Mr. Antony R. Julian, Advocate for Respondent Nos.4, 5 and 10.
Mr. Karan Nagrath, Ms. Niharika Nagrath and Mr. Vishal Yadav, Advocates for Respondent No.6.
Mr. Rishi Raj Sharma, Mr. Sidharth Arora and Mr. Jai A. Dehadrai, Advocates for Respondent No.8.
Mr. Abhijeet Sinha, Mr. Satendra K. Rai and Mr. Jatin Pore, Advocates for Respondent No.9

O R D E R
(Virtual Mode)

07.01.2021 Due to paucity of time, the matter could not be taken up today. List the matter 'for hearing' on **9th February, 2021**.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

Ash/GC/